GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 3691

(TO BE ANSWERED ON 09.08.2017)

RESERVATION IN PROMOTION

†3691. SHRI BHAIRON PRASAD MISHRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has formulated a new policy on reservation in promotion;
- (b) if so, the details thereof;
- (c) the present system in vogue as per the directions of the Supreme Court; and
- (d) the reasons for giving consideration to the changes in the present promotion policy?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): Government of India has not formulated a new policy on Reservation in promotion for Scheduled Castes and Scheduled Tribes. However, as per the directions of the Hon'ble Supreme Court in Contempt Petition No.314/2016, instructions in pursuance were issued by Department of Personnel and Training on 30.9.2016 not to rely upon Office Memorandum of 10.08.2010 for implementation of own merit concept in promotion for Scheduled Castes and Scheduled Tribes.
